

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/166/2019-JudI./22

Dated Shillong, the 12th February 2020

In partial modification of the Constitution of Benches as ordered on 15.11.2019, as notified under memo no. HCM.III/166/2019-JudI./4A, **Hon'ble the Chief Justice** is pleased to constitute **Division Bench** and **Single Benches** from **Monday, 17th February 2020 to Thursday, 20th February 2020** as under.

Tuesday, 18 th February 2020 to Thursday, 20 th February 2020			
DIVISION BENCH			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble Mr. Justice H. S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 2]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	From 10:30 AM

SINGLE BENCHES			
Monday, 17 th February 2020			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.	From 02:00 PM

Tuesday, 18 th February 2020 to Thursday, 20 th February 2020			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
2.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	1. Motion, Admission, Orders and Hearing of: i. Petitions filed under Arbitration & Conciliation Act, 1996; ii. Civil Contempt Cases; iii. Company Petitions; 2. Motion of: i. Civil Writ Petitions; ii. Bail Applications; iii. Criminal Petitions; iv. Criminal Revision Petitions; v. Criminal Appeals; vi. Criminal Misc. Cases and vii. MACT Appeals.	Second half from 02:00 PM or immediately after the Division Bench is over.

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		<p>3. Save and except for disabled matters, Motion, Admission, Orders and Hearing of:</p> <ul style="list-style-type: none"> i. Civil Revision Petitions; ii. First Appeals; iii. Second Appeals; iv. Review Petitions and v. Transfer Petitions. <p>4. Admission, Orders and Hearing of:</p> <ul style="list-style-type: none"> i. Civil Writ Petitions upto the year 2018 	
3.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 3]	<p>Save and except for disabled matters, Admission, Orders and Hearing of:</p> <ul style="list-style-type: none"> i. Bail Applications; ii. Criminal Petitions; iii. Criminal Revision Petitions; iv. Criminal Appeals; v. Criminal Misc. Cases; vi. MACT Appeals and vii. Civil Writ Petitions cognizable by Single Judge from the year 2019 (except for part-heard matters of Court No. 2). 	Second half from 02:00 PM or immediately after the Division Bench is over.

Further, in supersession of the Constitution of Benches as ordered on **15.11.2019**, as notified under memo no. HCM.III/166/2019-JudI./4A, **Hon'ble the Chief Justice** vide order dated **12.02.2020** is pleased to constitute **Division Bench** and **Single Benches** from **24th February 2020**, and until further orders, as under.

DIVISION BENCH			
MONDAY, TUESDAY, WEDNESDAY & THURSDAY			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	<u>Monday to Thursday:</u> From 10:30 AM
FRIDAY			
2.	Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	<u>Friday:</u> From 10:30 AM

ALL

SINGLE BENCHES

SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	<p>1. Motion, Admission, Orders and Hearing of:</p> <p>I. Petitions filed under Arbitration & Conciliation Act, 1996;</p> <p>II. Civil Contempt Cases;</p> <p>III. Company Petitions;</p> <p>2. Motion of:</p> <p>I. Civil Writ Petitions;</p> <p>II. Bail Applications;</p> <p>III. Criminal Petitions;</p> <p>IV. Criminal Revision Petitions;</p> <p>V. Criminal Appeals;</p> <p>VI. Criminal Misc. Cases and</p> <p>VII. MACT Appeals.</p> <p>3. Admission, Orders and Hearing of:</p> <p>i. Civil Writ Petitions upto the year 2016 (except for part-heard matters of Court No. 2).</p> <p>4. All Single Judge matters which are not specified before the other Single Judges.</p>	Second half from 02:00 PM or immediately after the Division Bench is over.
2.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	<p>1. Save and except for disabled matters, Motion, Admission, Orders and Hearing of:</p> <p>I. Civil Revision Petitions;</p> <p>II. First Appeals;</p> <p>III. Second Appeals;</p> <p>IV. Review Petitions and</p> <p>V. Transfer Petitions.</p> <p>2. Admission, Orders and Hearing of:</p> <p>i. Civil Writ Petitions of the year 2019 and 2020 (except for part-heard matters of Court No. 1 & 3).</p>	<p><u>Monday to Thursday:</u> From 10:30 AM</p> <p><u>Friday:</u> Second half from 02:00 PM or immediately after the Division Bench is over.</p>
3.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 3]	<p>Save and except for disabled matters, Admission, Orders and Hearing of:</p> <p>I. Bail Applications;</p> <p>II. Criminal Petitions;</p> <p>III. Criminal Revision Petitions;</p> <p>IV. Criminal Appeals;</p> <p>V. Criminal Misc. Cases;</p> <p>VI. MACT Appeals and</p>	<p><u>Monday to Thursday:</u> Second half from 02:00 PM or immediately after the</p>

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		VII. Civil Writ Petitions cognizable by Single Judge of the year 2017 and 2018 (except for part-heard matters of Court No. 1 & 2).	Division Bench is over. Friday: From 10:30 AM
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By order,

JOINT REGISTRAR (JUDL.)

MEMO NO.HCM.III/166/2019-Judl./22A

Dated Shillong, the 12th February 2020

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

A.W. Lawang
12.02.2020
JOINT REGISTRAR (JUDL.)

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12/2/20